

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1717**  
(TO BE ANSWERED ON 03.08.2023)

**VACANCIES IN CIVIL SERVICES**

**1717 SHRI RYAGA KRISHNAIAH:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of total IAS/IPS/IFS/IRS vacancies (including with reservation allotment) in the Central Government;
- (b) whether it is a fact that there is a high number of vacancies of IAS/IPS;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether Government has taken any steps for filling these vacancies expeditiously; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (c):

Service	Vacancies
India Administrative Service(IAS)	1365
Indian Police Service(IPS)	703
Indian Forest Service(IFS)	1042
Indian Revenue Service(IRS)	301

(d) & (e): Occurrence and filling up of vacancies is a continuous process. It is the endeavor of Central Government to fill up vacant posts expeditiously. The Union Public Service Commission (UPSC) conducts Civil Services Examinations (CSE) for filling up of vacancies on direct recruitment basis in civil services, including in IAS, IPS, IFS and IRS every year. To fill up vacancies in IAS and IPS Promotion Quota, Selection Committee Meetings are held by Union Public Service Commission (UPSC) with the State Governments.

The Government has increased the annual intake of IAS officers to 180 through Civil Services Examination (CSE) till CSE-2022.

Intake of IPS through CSE has been increased to 200 from CSE-2020.  
Intake of IFS has been increased to 150 in 2022.

Department of Revenue has reported 301 vacancies for filling through CSE-2023.

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